

GOVERNMENT OF INDIA
MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE

LOK SABHA
UNSTARRED QUESTION NO.3077
TO BE ANSWERED ON 20.03.2023

Encroachment of Land

3077. SHRI. GNANATHIRAVIAM S.:

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state:

- (a) whether it is a fact that forest land has been encroached on large scale in Tamil Nadu including other parts of the country;
- (b) if so, the details thereof, State/UT-wise; and
- (c) the steps being taken by the Government to remove the encroachment?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE
(SHRI ASHWINI KUMAR CHOUBEY)

(a) and (b) The State/UT-wise details of forest area under encroachment in the country are enclosed at **Annexure-I**.

(c) Protection and management of forests is primarily the responsibility of the State and UT Governments which take appropriate actions to remove encroachment under the provisions of Indian Forest Act, 1927, Wildlife (Protection) Act, 1972, Forest (Conservation) Act, 1980 and rules made there under, and also under State Specific Acts and Rules.

Further, in order to prevent encroachment, various measures are taken by the State Forest Departments, including survey and demarcation of forest areas, construction of boundary pillars, regular patrolling by field staff etc. The State Forest Departments use a range of modern technologies such as wireless networks, remote sensing and Geographical Information System, Global Positioning Systems to monitor and protect forests. Local communities through Joint Forest Management are also involved in conservation, protection and management of forest.

ANNEXURE-I**ANNEXURE REFERRED TO PART (A) to (C) OF THE LOK SABHA UNSTARRED QUESTION NO. 3077 DUE FOR REPLY ON 20.03.2023 REGARDING 'ENCROACHMENT OF LAND'**

S.No.	Name of the State/UTs	Area under Encroachment (in ha)
1	Andhra Pradesh	25211.11
2	Assam	377532.63
3	Arunachal Pradesh	53450.43
4	Bihar	74.01
5	Chhattisgarh	7645.84
6	Gujarat	25.24
7	Goa	Nil
8	Haryana	1316.44
9	Himachal Pradesh	6252.00
10	Jharkhand	304.57
11	Jammu & Kashmir	16512.39
12	Karnataka	407.09
13	Kerala	5024.54
14	Madhya Pradesh	54173.28
15	Maharashtra	228.81
16	Manipur	2213.82
17	Meghalaya	9816.31
18	Mizoram	10852.80
19	Nagaland	25.89
20	Odisha	33154.19
21	Punjab	9008.08
22	Rajasthan	13939.99
23	Sikkim	2817.21
24	Tripura	3621.80
25	Tamil Nadu	15010.71
26	Telangana	2004.48
27	Uttar Pradesh	27325.17
28	Uttarakhand	10649.11
29	West Bengal	10214.80
30	A & N Islands	3851.24
31	Chandigarh	14.00
32	D&N Haveli	0.08
33	Daman & Diu	87.83
34	Lakshadweep	Nil
35	Delhi	384.38
36	Puducherry	Nil
37	Ladakh	01.00